

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1947 OF 2012

BEFORE THE REGISTRAR S.G. SHAH

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

BHAGWANT SINGH
(With appln(s) for stay and office report)

Respondent(s)

Date: 31/10/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. S.S. Nehra, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the respondent.
No request for filing counter affidavit.
Registry to process the matter, as per rules.

		(S.G.SHAH)
		REGISTRAR